

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO.1420
TO BE ANSWERED ON THE 26TH JULY, 2016/SHRAVANA 4, 1938 (SAKA)**

MERGER OF EXISTING VISAS CATEGORIES

1420. SHRI MOHITE PATIL VIJAYSINH SHANKARRAO:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government is deliberating on merging the existing categories of business, tourist and medical visas;

(b) if so, the details thereof; and

(c) the steps taken so far in this regard?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJIJU)**

(a) to (c): Rationalization and simplification of the visa regime is a continuous process. Under the existing e-Tourist Visa scheme, apart from tourism, a foreign national is permitted to undertake casual business activities, short term yoga programme and short duration medical treatment.
